

Subject: **S.C.Railway comments on Telecommunication Tariff 65th Ammendment**
To: Kaushal Kishore <advfea1@tra.gov.in>

Date: 03/02/20 04:39 PM
From: CCE/SCR <cce@scr.railnet.gov.in>

Sir,

The decision of TRAI to delete schedule XIII to the principal Tariff order is Acceptable, as it would benefit all the customers in the long run.

(B.S. Isaiah)
CCE/SCR/SC